

**Through Video Conferencing****CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
JABALPUR****Miscellaneous Application No.200/353/2021****(in OA No.200/132/2021)**

Jabalpur, this Wednesday, the 16<sup>th</sup> day of June, 2021

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



1. Union of India through General Manager, West Central Railway, Indira Market, Jabalpur (MP) Pin 482001.

2. The Chairman of Indian Railway Board, Rail Bhawan, Raisena Marg, New Delhi 110001.

3. The General Manager, Karmic Shakha/Personnel Department, West Central Railway, Bhopal (M.P.) 462016

**-Applicants**

**(By Advocate – Shri Arun Soni)**

**V e r s u s**

1. Dilip Pawar, S/o Makhanlal Pawar, Age about 39 years.
2. Mukesh Pawar, S/o Mishrilal Pawar, Age about 36 years.
3. Shiv Narayan S/o Champalal Age about 35 years.
4. Surendra Yadav, S/o Santosh Yadav, Aged about 20 years.
5. Jitendra Yadav, S/o Mangal Singh Yadav, Age about 28 years.
6. Shambhu Pawar, S/o Shankarlal Pawar, Age about 38 years.
7. Arvind Pal, S/o Shriram Pal, Age about 28 years.

8. Pooja Pal, D/o Raju Pal, Age about 22 years.

9. Abdul Jabed Khan, S/o Abdul Bahid Khan, Age about 34 years.

10. Narmada Prasad, S/o Mannulal, Age about 60 years.

11. Satish Pawar, S/o Makhan Lal & Mother Name Nirmala Bai, Age about 35 years.

12. Brij Mohan, S/o Hari Ram, Age about 29 years.

13. Chain Singh, S/o Hari Ram, Age about 34 years.

14. Sandeep Yadav, S/o Panna Lal Yadav, Mother Name Lalta Bai Yadav, Age about 22 years.

15. Shailendra Yadav, S/o Dori Lal Yadav, Aged about 33 years.

16. Dilip Kumar Yadav, S/o Radhe Lal Yadav, Aged about 35 years.

17. Manish Yadav, S/o Bhagirath Yadav, Mother Namde – Tulsa Bai Yadav, Aged about 35 years.

18. Kamlesh Yadav, S/o Bare Lal Yadav, Mother Name Ayodhi Bai, Aged about 26 years.

(All applicants resident of Village – Talpura, Tehsil Budhni, District Sehore  
**-Respondents**

### **ORDER**

**By Ramesh Singh Thakur, JM.**

This Miscellaneous Application has been filed by the applicants (respondents in Original Application) seeking further three months' time for compliance of our order dated 19.02.2021 passed in Original Application No.200/132/2021.

**2.** In view of the averments made in Para 3, applicants (respondents in Original Application) are granted further three months' time from today to comply with our order dated 19.02.2021.

**3.** MA is disposed of accordingly.



**(Naini Jayaseelan)**  
**Administrative Member**

am/-

**(Ramesh Singh Thakur)**  
**Judicial Member**